

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-131/1994/ 6509 /A

From :- Smti. Kanchan Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahmud Ahmed
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the 12th November, 2018.

Sub: **Withdrawal of Casual leave.**

Ref:- Your letter No. SPL/CBI/04-17/369, dtd. 05.11.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for withdrawal of 1 (one) day Casual Leave on 08.11.2018, has been granted/~~rejected~~.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

